

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.221/TT/2017

Subject :Approval of tariff of the Inter-State transmission lines connecting other states incidental to inter-State transmission of electricity for the transmission lines owned by PTCUL

Date of hearing : 18.1.2018

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Transmission Corporation of Uttarakhand Ltd

Respondents : Uttarakhand Power Corporation Limited and others

Parties present :None

Record of Proceedings

None of the parties were present. Accordingly, the Commission adjourned the matter to 6.3.2018.

By order of the Commission
Sd-
(T. Rout)
Chief (Law)